

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/92/(IB)/2018
NAME OF THE TRANSFEROR. : S.P MUNUSWAMY WASTE PAPER CO
NAME OF THE TRANSFERRE : NAACHIAR PAPER BOARDS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

For SAMPATHKUMAR & ASSOCIATES
Willing
Counsel for Operational Creditor

ORDER

Counsel for petitioner present and stated that an IRP has already been appointed in another matter, CP 612/IB/CB/2017 by the Division Bench vide order dated 20.12.2017 wherein the respondent is one and the same and filed a copy of the above order. Perused. In view of the appointment of the IRP, the petitioner is directed to approach the IRP and make his claim and submissions. Accordingly, the petition is disposed of as closed.

^{-sel r}
(S VIJAYARAGHAVAN)
Member(Technical)

^{-sel r}
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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